

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:848
ANSWERED ON:13.07.2004
CONSTRUCTION WORK ON LAND ACQUIRED BY DDA
Prasad Shri Hari Kewal;Shaheen Shri Abdul Rashid

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the construction work on the land acquired by Delhi Development Authority is going on according to the prescribed norms;
- (b) if so, the reaction of the Government thereto;
- (c) whether any survey has been conducted in this regard;
- (d) if so, the date on which it was conducted alongwith the outcome thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)&(b): Yes, Sir. The Delhi Development Authority has reported that construction works on acquired land is taken up in accordance with prescribed norms.

(c)to(e): The construction work are reviewed and monitored by Delhi Development Authority at various levels on a regular basis.